

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat, Jammu/Srinagar

NOTIFICATION  
Jammu, 20<sup>th</sup> the November, 2025

S.O 297. — In exercise of powers conferred by section 3 of the Prevention of Corruption Act, 1988 (Central Act) and in partial modification of notification S.O 459 of 2024 dated 06-09-2024, and S.O. 58 of 2025 dated 06-03-2025, the Government hereby appoints the following Judicial Officers as Special Judges, Anti-Corruption for trial of offences specified in section 4 of the said Act within their respective territorial jurisdiction shown against each:

S. No.	Name of the Judicial Officer S/Shri	Place of Posting/ Jurisdiction.
01	Tasleem Arief	Special Judge Anti Corruption, Srinagar.
02	Sonia Gupta	Special Judge Anti Corruption, Jammu
03*	Yash Pal Sharma	Additional District and Sessions Judge, Udhampur (Designated Special Court under the Prevention of Corruption Act).
04	Sushil Singh	Additional District and Sessions Judge, Poonch (Designated Special Court under the Prevention of Corruption Act).
05	Mehreen Mushtaq	Additional District and Sessions Judge, Anti Corruption, Srinagar.

The notification w.r.t S. No. 03 shall come into force w.e.f 01-01-2026.

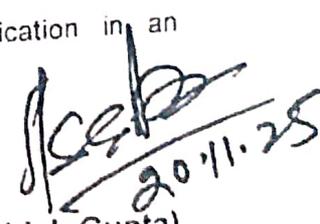
By Order of the Government of Jammu and Kashmir.

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated. 20-11-2025.

No: Law-Jud/8/2022-10.

Copy to the:-

1. Ld. Advocate General, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Director General of Police, J&K, Jammu.
4. Commissioner Secretary to Government, General Administration Department.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu. This is with reference to his letter No. 70931/RG/GS dated 14-11-2025
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh.
7. Concerned Judicial Officers.
8. Director Anti-Corruption Bureau, J&K.
9. Director, Archeology, Archives and Museums, J&K.
10. General Manager, Ranbir Government Press, Jammu for publication in an extraordinary issue of Government Gazette.
11. I/C Website, Department of Law, Justice & P.A.
12. S.O Section, Department of Law Justice & P.A (w. 7. s.c).
13. Concerned file.

  
(Ashish Gupta)  
Special Secretary to Government

